

FORM A  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)  
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF JULY SYSTEMS AND TECHNOLOGIES  
PRIVATE LIMITED**

|    |                                                                                                |                                                                                                                                                                                                                                                                                     |
|----|------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF THE CORPORATE PERSON                                                                   | JULY SYSTEMS AND TECHNOLOGIES<br>PRIVATE LIMITED                                                                                                                                                                                                                                    |
| 2. | DATE OF INCORPORATION OF CORPORATE<br>PERSON                                                   | JULY 26, 2001                                                                                                                                                                                                                                                                       |
| 3. | AUTHORITY UNDER WHICH CORPORATE<br>PERSON IS INCORPORATED / REGISTERED                         | REGISTRAR OF COMPANIES, BANGALORE                                                                                                                                                                                                                                                   |
| 4. | CORPORATE IDENTITY NUMBER OF<br>CORPORATE PERSON                                               | U64202KA2001PTC029320                                                                                                                                                                                                                                                               |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND<br>PRINCIPAL OFFICE (IF ANY) OF<br>CORPORATE PERSON       | PRESTIGE SOLITAIRE, LEVEL - II, NO.6<br>BRUNTON ROAD, BANGALORE - 560001,<br>KARNATAKA, INDIA.                                                                                                                                                                                      |
| 6. | LIQUIDATION COMMENCEMENT DATE OF<br>CORPORATE PERSON                                           | NOVEMBER 17, 2022                                                                                                                                                                                                                                                                   |
| 7. | NAME, ADDRESS, EMAIL ADDRESS,<br>TELEPHONE NUMBER AND REGISTRATION<br>NUMBER OF THE LIQUIDATOR | Name: VASUDEVAN GOPU<br>Address: 18/30, RAMANI STREET, K.K.<br>PUDUR, SAIBABA COLONY, COIMBATORE<br>- 641038, TAMILNADU.<br>Email: vasudevangopu.ip@gmail.com;<br>vasudevanacs@gmail.com<br>Telephone No. 0422-4347063<br>Registration No. IBBI/IPA-002/IP-<br>N00291/2017-18/10849 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                             | DECEMBER 17, 2022                                                                                                                                                                                                                                                                   |

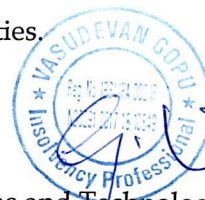
Notice is hereby given that July Systems and Technologies Private Limited has commenced voluntary liquidation on November 17, 2022.

The stakeholders of July Systems and Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before December 17, 2022 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

November 21, 2022  
Coimbatore.



  
Vasudevan Gopu

Liquidator of July Systems and Technologies Private Limited  
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849